

RAJASTHAN HIGH COURT, JODHPUR

ORDER

No.Estt.(RJS)/08/2024

Date : 10.01.2024

Pursuant to the Govt. Orders No.F.11(3)Judl./2002, dated 07.05.2003 and No.F.26(12)Nyaya/2009 dated 03.05.2010, following Officers are hereby granted **FIRST ASSURED CAREER PROGRESSION** Scale of Senior Civil Judge Cadre i.e. Rs. 14200-350-15950-400-18350 (old) and Rs.43690-1080-49090-1230-56470 (new) with effect from the date mentioned against their names:-

S.NO.	NAME OF OFFICERS SHRI/SMT./MS./DR.	U.I.D. NUMBER	DATE OF GRANT OF ACP-I
1.	RAKESH KATARA	RJ0282	30.05.2007
2.	RATISH KUMAR GARG	RJ0266	11.09.2007

BY ORDER

C.P. Sharma
REGISTRAR GENERAL

No.Estt./RJS/B2(i)/06/2018/ 107

Date:- 10/01/24 9/1/2024

Copy forwarded to the following for information and necessary action:-

1. The Secretary to the Law Minister, Government of Rajasthan, Jaipur.
2. The Principal Secretary to the Government, Law Department-Cum-Legal Remembrance, Rajasthan, Jaipur.
3. The Secretary to the Government of Rajasthan, Department of General Administration (Gr.2), Jaipur.
4. The Secretary, Lokayukata, Sachivalaya, Jaipur.
5. The Accountant General, Rajasthan, Jaipur.
6. The Registrar (Vig.) / (Admn.)/(Rules)/(Class.)/(Exam.)/OSD(F&I), Rajasthan High Court, Jodhpur.
7. The Registrar-Cum-Principal Private Secretary to Hon'ble the Chief Justice, Rajasthan High Court, Jodhpur/Jaipur.
8. The Registrar (Admn.), Rajasthan High Court Bench, Jaipur with the request to distribute the copies of this order to all the Hon'ble Judges sitting at Jaipur through P.S., Member Secretary, Rajasthan State Legal Services Authority and all the Judicial Officers posted in the Registry at Jaipur Bench, Jaipur.
9. All Sr.Deputy Registrars/Dy. Registrars, Rajasthan High Court, Jodhpur/Bench, Jaipur.
10. The Director, Rajasthan State Judicial Academy, Jodhpur.
11. Shri Rakesh Katara, Sessions Judge, Spl. Court Prevention of Corruption Act Cases, Bhilwara.
12. Late Shri Ratish Kumar Garg C/o Shri R.B. Aggarwal, Resident 1864, Gali Maliyan Mandi Ramdas, Mathura (Uttar Pradesh)-281001.
13. Concerned Treasury Officer.
14. P.S. to all Hon'ble Judges sitting at Jodhpur.
15. A.O.J., Classification Section (Website), Rajasthan High Court, Jodhpur/Bench, Jaipur (with two copies).

Personal File/Jr. Actt.-RJS Estt./
Service Book Clerk-RJS Estt./
Conf./Accounts/General/
Sub. Court/Statistics/Computer Cell/
RJS Leave/Budget/Building Cell.

C.P. Sharma
REGISTRAR GENERAL

9/1/2024